## GOVERNMENT OF INDIA MINISTRY OF CULTURE

### RAJYA SABHA UNSTARRED QUESTION NO.645

ANSWERED ON 08.02.2024

#### **ACCESSIBILITY OF HERITAGE BUILDINGS**

645. SMT. RAJANI ASHOKRAO PATIL:

SMT. RANJEET RANJAN:

DR. AMEE YAJNIK:

SHRI K.C. VENUGOPAL:

Will the Minister of CULTURE be pleased to state:

- (a) State-wise details of the number of heritage buildings that are made accessible to Persons with Disabilities (PwD);
- (b) type of disability-wise data on the nature of the accommodation provided in such buildings;
- (c) year-wise amount of funds allocated for making the buildings accessible to PwD; and
- (d) The manner in which Government plans to enforce the accessibility guidelines notified by it under the Rights of Persons with Disabilities (RPwD) Rules?

#### **ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Considering the feasibility, scope and norms while maintaining the original character
- & of the monuments, various facilities are provided at protected monuments for persons
- (b) with Disabilities. Details thereof are at **Annexure.**
- (c) There is no separate provision for the said activities. However, the expenditure is met out from overall budget of ASI allocated for the conservation and maintenance. The expenditure incurred on the same including providing amenities during last 5 years is as under:

(Amount in Rs.Crore)

Year	Expenditure				
2018-19	406.38				
2019-20	435.61				
2020-21	260.90				
2021-22	270.00				
2022-23	392.71				

(d) Archaeological Survey of India (ASI) implements/creates infrastructure as per culture sector specific guidelines notified by Ministry of Culture in July 2023.

# ANNEXURE REFERRED TO IN REPLY TO PART (a)&(b) OF RAJYA SABHA UNSTARRED QUESTION NO. 645 FOR 08.02.2024

DETAILS OF AMENITIES / FACILITY AVAILABLE FOR DIFFERENTLY ABLED-PERSONS (DIVYANG) AT PROTECTED MONUMENTS.

SL.	STATE/UT	RAMP	WHEEL CHAIR	DIFFERENTL Y ABLED	SIGNAG E IN	AUDI O	PATHWA Y WITH
1,0,				(DIVYANG)	BRAILL	_	
				TOILETS	E		STRIP
1.	Andhra Pradesh	3	8	10	-	-	-
2.	Assam	3	5	6	-	-	2
3.	Bihar	2	5	4	2	2	1
4.	Chhattisgarh	1	3	10	2	-	1
5.	Daman & Diu, Dadar Nagar Haveli (UT)	-	-	1	-	-	-
6.	Goa	12	5	3	-	-	-
7.	Gujarat	6	15	12	5	-	-
8.	Haryana	4	6	5	-	-	-
9.	Himachal Pradesh	3	3	2	-	1	1
10.	Jammu & Kashmir (UT)	2	13	4	6	-	-
11.	Jharkhand	1	4	-	-	-	-
12.	Karnataka	21	40	25	13	1	1
13.	Kerala	8	29	7	-	-	-
14.	Ladakh (UT)	1	2	-	1	-	-
15.	Madhya Pradesh	14	33	5	27	2	8
16.	Maharashtra	4	14	13	3	25	1
17.	Manipur	1	1	-	-	-	-
18.	Mizoram	1	1	1	-	-	-
19.	NCT Delhi	6	41	10	7	1	1
20.	Odisha	11	8	9	7	-	-
21.	Punjab	3	7	4	-	-	-
22.	Rajasthan	27	13	9	1	-	4
23.	Tamil Nadu	27	47	38	22	-	9
24.	Telangana	6	11	4	-	-	-
25.	Tripura	3	3	2	-	-	6
26.	Uttar Pradesh	14	31	31	20	-	1
27.	Uttarakhand	20	25	10	11	2	-
28.	West Bengal	7	30	10	27	-	11
	Total	211	403	235	154	34	47

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